

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22588/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RAMJEE

Respondent(s)

WITH

SLP(C) No. 2810/2017 (XI)

Date : 12-03-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr.Rajeev Dubey, Adv.
Mr.Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the petitioners, two weeks' further time is granted to file spare copies. However, it is made clear that if spare copies are not filed within two weeks, the special leave petitions shall be deemed to have been dismissed for non-prosecution.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(ANJU DUA)
BRANCH OFFICER